## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CA(CAA)-140/ND/2017

In the matter of:

Jaini Cine India Limited and Chinu Cine India Limited

. PETITIONER

**SECTION:** 

Under Section 230-232

Order delivered on 29.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: Mr. Pradeep Debnath, Advocate

For the Respondent/Corporate Debtor:

## ORDER

Learned Counsel for the Applicant is present. The applicant is directed to file the revised synopsis disclosing the consent affidavit which are available on record clearly stating /incorporating the page numbers and Volumes etc. which have been filed by the applicant in respect of the 4 Transferor and Transferee Companies. For this purpose, post the matter on 19.2.2018.

List on 19.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit